

LIB

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.21/2020**

Date of Decision: 6<sup>th</sup> January, 2020

**CORAM: R. VIJAYKUMAR, MEMBER (A)**  
**RAVINDER KAUR, MEMBER (J)**

Mr. Sujit Sampatrao Bhoyar,  
Emp. No.122054, Aged - 41 Yrs.  
Occu.-Service, Address-R.C.F.  
Colony Type 4, Building No.13,  
Flat No.73, Chembur  
Mumbai - 400 074  
M-8850203126  
Email - Nil.

... *Applicant*

( *By Advocate Shri R.L. Kulkarni* )

**VERSUS**

1. Union of India  
through its Secretary,  
The Ministry of Chemicals and  
Fertilizers, A-Wing Shastri  
Bhavan, Dr. Rajendra Prasad  
Road, New Delhi - 110 001.
2. The Director (Technical)  
R.C.F. Limited, Chembur  
Mumbai - 400 074
3. The Executive Director (Hr)  
R.C.F. Limited, Chembur  
Mumbai - 400 074.
4. Mr. Sanjiv S. Doshi,  
The Deputy General Manager  
(H.R. Corporate), RCF Chembur,  
Mumbai - 400 074. ... *Respondents*

ORDER (ORAL)PER: R. VIJAYKUMAR, MEMBER (A)

At the outset, learned counsel for the applicant submits that he wishes to withdraw this application since service issues relating to the Rashtriya Chemicals and Fertilizers Limited does not fall within the jurisdiction of this Tribunal.

2. In these circumstances, this Original Application is dismissed as withdrawn with liberty to file before the appropriate forum. No order as to costs.

(Ravinder Kaur)  
Member (J)

(R. Vijaykumar)  
Member (A)

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SD  
08/01/20